

prohibit sale at lower prices. Prices of bulk drugs not under Price Control, are determined/charged by the manufacturers as per their commercial judgement.

(b) to (d) In view of the above, question does not arise.

#### Fertilizer projects in public/private sector

1397. SHRI PRAFULL GORADIA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of fertilizer projects set up in the public/private sector, alongwith their annual production targets;

(b) the details of private/private sector fertilizer projects that are proposed to be set up in Gujarat, Madhya Pradesh and Maharashtra; and

(c) the details of public sector units in which foreign capital investment has been made and its percentage?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A. K. PATEL):

(a) The requisite information in respect of major fertilizer plants set up in the public/private sector and their production targets is given in the statement (See below).

(b) As per the Industrial Policy statement issued by the Government on 24th July 1991, the promoters of Fertilizer projects are normally not required to obtain industrial licence. However, Public Sector Undertakings/Cooperative Societies under the administrative control of the Department of Fertilizers have to obtain approval of the Government before incurring capital expenditure beyond their delegated financial powers. The proposals for major fertilizer projects in Maharashtra, Gujarat and Madhya Pradesh formulated by Public Sector Units/Cooperative Societies are as under:—

Sl No.	Name of PSU/Cooperative	Location	Estimated Capital Cost (Rs. Crore)	Prod. Envisaged Product Capacity (Lakh MTPA*)	
1.	Krishak Bharti Cooperative Ltd. (Third Stream Ammonia-Urea Expansion Project)	Hazira Gujarat	1131	Urea	7.26
2.	Rashtriya Chemicals & Fertilizers Ltd. (Ammonia-Urea Expansion Project)	Thal Maharashtra	1371	Urea	7.26

Besides, the following private companies have filed Industrial Entrepreneurs Memorandum (IEM) in the last three years expressing intention to set up major fertilizer plants:—

Sr. No.	Name of Private Companies	Location	Prod. Product (Lakh)	Envisaged Capacity (MTPA)	Year of Filing IEM
1.	Indo-Gulf Ferts & Chemicals Corpn. Ltd.	Bharuch Gujarat		DAP 3.00	1995
2.	Reliance Inds. Ltd.	Jamnagar Gujarat		Urea 30.00	1996

\*MTPA—metric tonnes per annum

(c) Only one Public Sector Company namely M/s. Madras Fertilizers Limited, Chennai has foreign capital investment of Rs. 41.52 crore which is 25.44% of total equity of the company.

**Statement**

*Unitwise production target of fertilizers during 1998-99*

('000' MT)

Name of Plants	Target for 1998-99	
	N	P
<i>Public Sector</i>		
<b>NFL:</b>		
Nangal-I	53.08	0.0
Nangal-II	167.0	0.0
Bhatinda	235.3	0.0
Panipat	235.3	0.0
Vijaipur	379.5	0.0
Vijaipur Expn.	379.5	0.0
Total (NFL):	1450.3	0.0
<b>FACT:</b>		
Udyogamandal	65.9	28.0
Cochin-I	127.9	0.0
Cochin-II	102.0	102.0
Total (FACT):	295.8	130.0
<b>RCF:</b>		
Trombay	49.5	49.5
Trombay-IV	58.0	58.0
Trombay-V	147.2	0.0
Thal	713.5	0.0
Total (RCF):	968.1	107.5
MFL: Chennai	231.7	119.0
SAIL: Rourkela	36.6	0.0
NLC: Neyveli	48.3	0.0
PPL: Paradeep	129.8	332.6
By-Product	21.4	0.0
SSP Units	0.0	4.8
PPCL: Amjhore	0.0	22.1
PPCL: Saladipura	0.0	14.4
HCL: Khetri	0.0	8.0
<b>FCI:</b>		
Sindri Modn.	112.7	0.0
Gorakhpur	0.0	0.0
Ramagundam	50.6	0.0
Talcher	46.0	0.0
Total (FCI):	209.3	0.0

**HFC:**

Namrup-I	0.0	0.0
Namrup-II	0.0	0.0
Namrup-III	96.6	0.0
Durgapur	0.0	0.0
Barauni	23.0	0.0

Total (HFC): 119.6 0.0

Total (Public Sector): 3510.9 738.3

('000' MT)

Name of Plants	Target for 1998-99	
	N	P

*Cooperative Sector*

**IFFCO:**

Kandla	151.0	391.0
Kalol	242.0	0.0
Phulpur	253.0	0.0
Phulpur Expn.	334.0	0.0
Aonla	358.8	0.0
Aonla Expn.	352.4	0.0

Total (IFFCO): 1691.1 391.0

KRIBHCO: Hazira 737.4 0.0

TOTAL 2428.5 391.0

(COOPERATIVE SECTOR):

*Private Sector*

GSFC: Vadodara	237.8	50.6
CFL: Vizag	75.6	105.0
SFC: Kota	184.1	0.0
DIL: Kanpur	335.8	0.0
ZIL: Goa	268.9	130.0
SPIC: Tuticorin	349.3	246.1
MCF: Mangalore	203.5	82.8
GNFC: Bharuch	376.8	30.0
EID-Parry: Ennore	32.8	41.0
DFCL: Talaja	52.9	52.9
TAC: Tuticorin	17.4	0.0
PNF: Nangal	16.5	0.0
HLL: Haldia	42.3	108.1
GSFC: Sikka	104.4	266.8
GFC: Kakinada	109.0	263.0
NFCL: Kakinada	322.0	0.0
NFCL: Kakinada Expn.	253.0	0.0
IGCL: Jagdishpur	428.3	0.0

Name of Plants	Target for 1998-98	
	N	P
CFCL: Gadepan	448.0	0.0
TCL: Babrala	444.5	0.0
OCF: Shahjahanpur	437.0	0.0
By-Product	3.4	0.0
SSP: Units	0.0	521.0
<b>TOTAL</b>	<b>4743.1</b>	<b>1897.3</b>
<b>(PRIVATE SECTOR):</b>		
<b>TOTAL (PUBLIC + COOPERATIVE + PRIVATE):</b>	<b>10682.5</b>	<b>3026.6</b>

उर्वरक क्षेत्र में निवेश के लिए बहुराष्ट्रीय कंपनियों के प्रस्ताव

1398. श्री चीपनभाई हरीभाई शुक्ला: क्या रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि:

भारतीय कंपनी का नाम	विदेशी कंपनी का नाम	निर्माण की मद	धनराशि लाख रु० में	प्रतिशतता साम्य
नागार्जुन फर्टिलाइजर्स एण्ड केमिकल्स लि०	हायफा केमिकल्स लि०, इजरायल	फर्टिलाइजर्स	120	40
ड-कंस इण्डस्ट्रीज लिमिटेड	तेमासेक होल्डिंग पाई लि०, सिंगापुर	नाइट्रोजन एण्ड फॉस्फेटिक फर्टिलाइजर	3204	54

(घ) और (ङ) विद्यमान नीति के अनुसार उर्वरक परियोजनाओं में विदेशी साम्य सहभागिता की मात्रा पर कोई प्रतिबन्ध नहीं है।

मैलामाइन क्रॉकरी इकाइयों द्वारा राज-सहायता प्राप्त यूरिया का प्रयोग

1399. श्री मुनव्वर हसन: क्या रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली और राजस्थान के भिवाड़ी औद्योगिक क्षेत्र में कार्यरत मैलामाइन क्रॉकरी बनाने वाली फैक्टरियां राज-सहायता प्राप्त यूरिया का प्रयोग कर रही हैं;

(क) क्या सरकार को भारतीय उर्वरक क्षेत्र में निवेश हेतु बहुराष्ट्रीय कंपनियों की ओर से प्रस्ताव प्राप्त हुए हैं;

(ख) यदि हां, तो तत्संबंधी ब्यौर क्या है;

(ग) विचाराधीन प्रस्तावों की वर्तमान स्थिति क्या है और अब तक अनुमोदित प्रस्तावों का ब्यौर क्या है;

(घ) सरकार द्वारा उर्वरक क्षेत्र में बहुराष्ट्रीय कंपनियों के प्रवेश हेतु क्या नीतियां तैयार की गई हैं; और

(ङ) विचाराधीन नीति में प्रस्तावित परिवर्तनों का अद्यतन ब्यौर क्या है?

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (डा० ए० के० पटेल): (क) से (ग) इस वित्त में उर्वरक क्षेत्र में विदेशी कंपनियों द्वारा निवेश का कोई प्रस्ताव सरकार के अनुमोदन हेतु प्राप्त नहीं हुआ है और आज की तारीख में ऐसा कोई प्रस्ताव अनुमोदन हेतु लब्धित नहीं है। उर्वरक क्षेत्र में विदेशी कंपनियों द्वारा निवेश के लिए गत दो वित्त वर्षों के दौरान अनुमोदित प्रस्तावों के ब्यौर इस प्रकार हैं:—

(ख) यदि हां, तो तत्संबंधी ब्यौर क्या है; और

(ग) सरकार द्वारा फैक्टरी मालिकों और राज-सहायता प्राप्त यूरिया प्रदान करने वालों के विरुद्ध क्या कार्यवाही की जा रही/प्रस्तावित है?

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (डा० ए० के० पटेल): (क) मैलामाइन क्रॉकरी के निर्माण के लिए राजसहायता प्राप्त यूरिया के प्रयोग की कोई ऐसी घटना राजस्थान और दिल्ली सरकारों की जानकारी में नहीं आई है।

(ख) और (ग) प्रश्न नहीं उठता।